

(1)	(2)	(3)	(4)
16.	Chandigarh	1	0.25
17.	Himachal Pradesh	1	0.05
18.	Kerala	2	5.46
19.	Jammu & Kashmir	1	--
		91	740.48

(Data provisional)

### External Financial Assistance for Developmental Works

748. SHRI SRIBALLAV PANIGRAHI: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to take recourse to much higher dose of external financial assistance in 1988-89 to maintain the tempo of development in the country in view of erosion in resource base and renewed drive for liberalisation;

(b) whether it has been pointed out that the pressure of India's balance of payments is likely to increase considerably in the coming years; and

(c) the details regarding the external debt at present?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). The estimates of level of external financial assistance proposed for the year 1988-89 will be spelt out in the Central Government Budget for 1988-89 to be presented to Parliament on 29th February, 1988. The Government have been following a cautious policy with regard to external borrowings. In doing so, the level of country's indebtedness and the likely burden of debt servicing are constantly kept in view to ensure that they remain within manageable limits. Steps have also been taken to accelerate our exports and to ensure efficient import substitution, as has also been pointed out by the Plan-

ning Commission in the Annual Plan 1987-88 in the context of its assessment therein of the likely pressure on the country's balance of payment in the coming years. The external debt on Government account as on 31.12.1987 is estimated to be about Rs. 35268 crores.

### Overdrafts by Union Government

749. SHRI HANNAN MOLLAH: Will the Minister of FINANCE be pleased to state:

(a) whether there is any time limit for Union Government for the repayment of their own overdrafts, as in the case of State Governments; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) The concept of overdraft followed in the case of State Governments does not apply to the Union Government.

(b) Does not arise.

### Closure of Textile Mills due to Textile Policy

750. SHRI BALASAHEB VIKHE PATIL: Will the Minister of TEXTILES be pleased to state:

(a) whether the recent Textile policy has led to the closure of 55 mills and unemployment for 72,000 workers;